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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.09.2025

## NOTICE

Please take notice that the following matter listed in the Court - II on 22.09.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	MBL Infrastructure Ltd.	Anusuya Salwan	Arjun Syal-R1
	No. 208 of 2022	Vs.		Anirban
	& I.A. No. 4782	Orissa Steel Expressway Pvt. Ltd. &		Bhattacharya,
	of 2024, 1782 of	Ors.		Manjira Das Gupta-
	2025			R2
				Kunal Godhwani-R3
	Part Heard			Madhusmita Bora-R4
				Rachit Wadhwa-
				R12

By order of Hon'ble Chairperson -Sd/-Registrar